

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3009
ANSWERED ON:16.03.2015
LOCAL APPOINTMENTS BY OIL COMPANIES
Teli Shri Rameswar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of local appointments made by the public sector oil companies in Assam during the last three years;
- (b) the status and implementation of Micro, Small and Medium Enterprises procurement policy by the said companies in Assam, company-wise;
- (c) whether the generation of hazardous waste by oil companies is huge; and
- (d) if so, the details thereof along with steps taken by oil companies to set up common facilities for treatment of hazardous waste?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a): The details of local appointments made by the public sector oil companies in Assam during the last three years are given below:

PSU	2012	2013	2014
IOCL	38	33	5
NRL	4	23	24
ONGC	118	95	210
OIL	133	278	86

(b)to (d): The information is given in Annexure.